



Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	NCLTP/R/T/25/00118
Public Authority	National Company Law Tribunal, Prinicpal Bench

Personal Details of RTI Applicant:-

Name	Y.BALACHANDER REDDY ADVOCATE
Gender	Male
Address	H.No.:33-4/1, Rajiv Gandhi Nagar ., IDA Jeedimetla , Hyderabad
Country	India
State	Telangana
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	+91-9959850723
Mobile Number	+91-9959850723
Email-ID	advocate[dot]bcreddy[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters)

Description of Information Sought	
Please furnish me the following information under the purview of the RTI Act 2005:	
1. Please provide me information of total number of Cases pending in NCLT from 2015 and total number of cases pending in all Regional benches from 2015 from throught India as on date of disposal of RTI application.	
2. Please provide me information about the total number of vacancies of Judicial Member/s in National Company Law Tribunal (NCLT) and its all Regional Benches throught India.	
3. Please provide me information about the total number of vacancies of Technical Member/s in National Company Law Tribunal (NCLT) and its all Regional Benches throught India. 4. Please provide me information about total number of vacancy for : a) Judicial Member/s and b) Technical Member/s in National Company Law Appellate Tribunal (NCLAT) in India.	
5. Please provide me certified copies of File notes, Selection Committee related to appointment of Members in NCLT and Selection Committee related to appointment of Members in NCLAT. 6. Please provide me a certified copy of Notification related to vacancies of NCLT and NCLAT.	
Concerned CPIO	Rajesh Sharma
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

Print

Close



RTI-Online Request filed successfully.

1 message

RTI-Online <rticall-dopt@nic.in>
Reply-To: RTI-Online <rticall-dopt@nic.in>
To: "Y.BALACHANDER REDDY ADVOCATE" <advocate.bcreddy@gmail.com>

Tue, Aug 12, 2025 at 7:42 PM

Dear Sir/Madam,

Your RTI Request has been filed successfully on RTI Online Portal. The following are the details:-

Registration Number: MOCAF/R/E/25/01140

Name: Y.BALACHANDER REDDY ADVOCATE

Date of Filing: 12/08/2025

Request filed with: Ministry of Corporate Affairs

Contact Details:-

Telephone Number: 011-23382260

Email Id: c.abhirami@gov.in

Payment Details:-

RTI Fee Received: 10

Payment Mode: Internet Banking, Credit or Debit Card / RuPay Card, UPI

SBI Reference number : CPAFMQQKM1

Transaction Status: Completed Successfully

Note:-This is a system generated mail. Please do not reply it.

6th Floor, Block 3,
C.G.O. Complex, Lodhi Road,
New Delhi-110003
Dated 08.09.2025

To

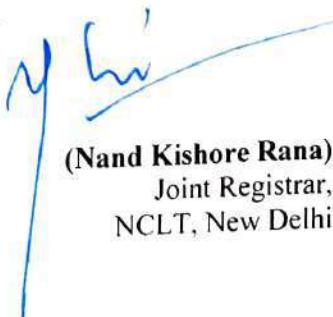
The CPIO
NCLT, New Delhi

Subject: Reply of online RTI Application (Reg. NCLTP/R/T/25/00118 dated: 13.08.2025)
submitted by **Shri. Y. Balachander Reddy Advocate.**

Ref.: F. No. 22/02/2022-NCLT/2025/299 dated: 18th August, 2025.

Following is the reply of above mentioned RTI application under section 5(4) of the RTI Act.

Q. No	Question	Response
1	Please provide me information of total number of Cases pending in NCLT from 2015 and total number of cases pending in all Regional benches from 2015 from throughout India as on date of disposal of RTI application.	<p>(1) The information sought by the applicant is not maintained in the form in which the applicant has sought it. However, a case status report already exists at the website of the NCLT (www.nclt.gov.in) and the applicant may refer the same through the following URL;</p> <p>https://nclt.gov.in/sites/default/files/2025-05/CSR%20Report%20March%2C%202025a.pdf</p> <p>(2) Furthermore, for knowing the case status of any case you may visit the following URLs:</p> <p>i) https://efiling.nclt.gov.in/casehistorybeforeloginmenutru.e.drt ii) https://efiling.nclt.gov.in/nclt/public/case_status.php iii) https://nclt.gov.in/</p>


(Nand Kishore Rana)
Joint Registrar,
NCLT, New Delhi

To.
CPIO
NCLT, New Delhi.

Subject: Reply to RTI Application (Reg. No. NCLTP/R/T/25/00118 dated 13th August, 2025.
Ref. F. No. Reg. No. 22/02/2022-NCLT/2025/299 dated 18th August,

Following is the reply of above mentioned RTI Applications.

S. No	Question	Answer
1	Please provide me information of total number of cases pending in NCLT from 2015 and total number of cases pending in all regional benches from 2015 from through India as on date of disposal of RTI application	Does not pertain to admin department
2	Please provide me information about the total number of vacancies of Judicial Member in National Company Law Tribunal (NCLT) and its all regional benches thought India	2
3	Please provide me information about the total number of vacancies of Technical/Member/s in National Company Law Tribunal (NCLT) and its all Regional Benches Throught India.	3
4	Please provide me information about total number of vacancy for (a) Judicial Member and (b) Technical Member/s in National Company Law Appellate Tribunal (NCLAT) in India	Does not pertain to NCLT
5	Please provide me certified copies of File notes, selection Committee related to appointment of Members in NCLT and Selection Committee related to appointment of Members in NCLAT.	The information is not available with NCLT as the recruitment of Hon'ble Members is done by MCA.
6	Please provide me a certified copy of Notification related to vacancies of NCLT and NCLAT.	The vacancy circular is available at MCA website. https://aptrbmembermca.gov.in/

Megha Sharma
01-09-2025
Megha Sharma

Deputy Registrar
NCLT, New Delhi



F.No. 22/113/2025 – RTI/NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi – 110003. Phone: 24306840. Email: asst.registrar@nclat.gov.in

Dated: 26th August, 2025

To

SHRI Y.BALACHANDER REDDY, ADVOCATE
H.No: 33-4/1,
Rajiv Gandhi Nagar,
IDA Jeedimetla,
Hyderabad,
TELANGANA, PIN:500055

Sub: **Information sought under the Right to Information Act, 2005.**

Sir,

This has reference to your application having registration number NCLAT/R/T/25/00048 dated 13/08/2025 [transferred to this Appellate Tribunal from the Ministry of Corporate Affairs (Reference Numbers: MOCAF/R/E/25/001140)] on the subject mentioned above through RTI portal.

In this connection, in so far as NCLAT is concerned, the requisite point wise information is as under: -

Point No.	Information pertaining to NCLAT
1. to 3.	The information sought does not pertain to NCLAT. However, a copy of your aforesaid RTI application is being partially transferred to National Company Law Tribunal (NCLT), Principal Bench, New Delhi for providing the information on these points, if any, available with them.
4.	As on today, there is no vacancy of Judicial Member as well as Technical Member in the NCLAT.
5. and 6.	No such information is available with this CPIO. However, a copy of your aforesaid RTI application is being partially transferred to the Ministry of Corporate Affairs, New Delhi for providing the information on these points, if any, available with them.

If you are not satisfied with the above information, an appeal may be preferred within 30 days of the receipt of this letter to the First Appellate Authority (FAA) as given below at the following address: -

Shri Sunit Chandra, Registrar & FAA, National Company Law Appellate Tribunal, 2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi – 110003. Ph. 24306834. E-mail id: registrar-nclat@gov.in.

Yours faithfully,

(Brajesh Kumar)

Central Public Information Officer (CPIO),
NCLAT Pr. Bench, New Delhi

Copy to (along with enclosure) with the request to provide the information, if any, available with you directly to the applicant: -

- (1) The Central Public Information Officer, National Company Law Tribunal, Principal Bench, Block No. 3, Ground, 6th, 7th Floor & 8th floor, C.G.O. Complex, Lodhi Road, NEW DELHI-110 003. - with respect to point nos. 1, 2 and 3 of the RTI application.
- (2) The Central Public Information Officer, Ministry of Corporate Affairs, 5th Floor, 'A' Wing, Shastri Bhawan, Dr. R.P. Road, NEW DELHI -110001. - with respect to point nos. 5 and 6 of the RTI application.

File No. A-44/3/2025-Ad.IV-MCA
 Government of India
 Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan
 Dr. R.P. Road, New Delhi- 110 001
 Date: 17.09.2025

To

Y. Balachander Reddy Advocate,
 H.No. 33-4/1, Rajiv Gandhi Nagar,
 IDA Jeedimetla, Hyderabad-500055. Telangana

Subject: Information sought under the Right to Information Act, 2005.
 Sir,

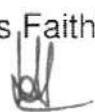
With reference to your RTI application bearing registration no. NCLTP/R/T/25/00118 and NCLAT/R/T/25/00048 dated 13.08.2025 and to furnish following information:

Point No.	Information sought	Reply
5	Please provide me certified copies of File Notes, Selection Committee related to appointment of Members in NCLT and Selection Committee related to appointment of Members in NCLAT.	No such information is available in material form.
6	Please provide me a certified copy of Notification related to vacancies of NCLT and NCLAT.	No such information is available in material form. However, latest vacancy circular can be accessed through the website https://apptrbmembermca.gov.in which is available in public domain.

4. If you are not satisfied with the above information, an appeal may be preferred to the First Appellate Authority within 30 days of the receipt of this letter at the following address:

Shri Nitin Gupta, Deputy Secretary & First Appellate Authority, Ministry of Corporate Affairs, Room No. 534, 5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110001.

Yours Faithfully,


 (Hemant Kumar)
 हेमन्त कुमार/HEMANT KUMAR
 अवर सचिव/Under Secretary

Under Secretary to the Govt. of India & CPIO
Tel No: 23381349